

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No 553/252/ND/18

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2018.**

NAME OF THE COMPANY: M/s. Akasaki Infrastructure Pvt. Ltd. V/s. ROC

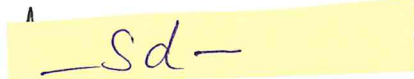
SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	Present for the Petitioner:	Mr. Prince Mohan Sinha, PCS		
	Present for the Respondent:	Ms. Kusum Yadav, Company Prosecutor for ROC Mr. Deepak Anand, Jr. Standing Counsel for Income Tax with Aayushmaan Vatsyayana, Advocates		

ORDER

Further time is prayed for on behalf of the ROC to file their reply. Let the same be filed. To come up on 7th of September, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)

(Sameer)